

(iv) Seminars are held with which non-officials are associated.

(v) Study tours are arranged for non-officials.

Wagon Assembly Plant, Waltair

1917. Shrimati Parvathi Krishnan: Will the Minister of Railways be pleased to state:

(a) whether the production in the Wagon Assembly Plant, Waltair has increased;

(b) the total number of wagons assembled per month during the year from January to December, 1957; and

(c) the cost of production per wagon?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) No.

(b) A statement is placed on the Table of Lok Sabha. [See Appendix VI, annexure No. 91].

(c) The erection charges as per contract are:

Rs. 318 per Open Wagon and

Rs. 373 per Covered Wagon.

PAPER LAID ON THE TABLE

AMENDMENT TO INDIAN AIRCRAFT RULES

12 hrs.

The Minister of State in the Ministry of Transport and Communications (Shri Humayun Kabir): Sir, I beg to lay on the Table, under sub-section (3) of Section 5 of the Indian Aircraft Act, 1934, a copy of Notification No. G.S.R. 168, dated the 22nd March, 1958, making certain further amendment to the Indian Aircraft Rules, 1937, together with an Explanatory Note.

[Placed in Library. See No. LT-633/58.]

CALLING ATTENTION TO MATTER OF URGENT IMPORTANCE

EXPLOSIONS NEAR JAMMU-PATHANKOT ROAD

Sardar A. S. Saigal (Janjgir): Sir, under Rule 197, I beg to call the attention of the Prime Minister to the following matter of urgent public importance and I request that he may make a statement thereon:—

“The reported attempt to blow up the Jammu-Pathankot road.”

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): Sir, there was no attempt to blow up the Jammu and Pathankot road on the morning of March 24th. The following two explosions, however, occurred on that day during the early hours:—

(i) There was an explosion about 500 yards north of the Jammu-Pathankot road in village Chhanrora. The intention seems to have been to blow up the Transformer Station.

(ii) The second explosion occurred in village Garh about two miles south of the Jammu-Pathankot road. The intention seems to have been to blow up the village perimeter wall.

No damage resulted from either of the above explosions.

DEMANDS FOR GRANTS—contd.

MINISTRY OF STEEL, MINES AND FUEL—contd.

Mr. Speaker: The House will now resume further discussion on the Demands for Grants relating to the Ministry of Steel, Mines and Fuel. Out of 6 hours allotted for these Demands, 5 hours and 31 minutes now remain.

The list of selected cut motions relating to these demands has already